

Canadian Assistance in Setting up Light Railway System

903. SHRIMATI BASAVARAJESWARI : Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether Canada Government have offered to help in setting up light railway systems for metropolitan cities in the country;

(b) whether a Canadian delegation visited India during December 1987;

(c) whether any agreement was reached; and

(d) if so, the details thereof and the time by which it is likely to be implemented?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI DALBIR SINGH) : (a) Government of Canada have requested that two Companies of Canada viz M/s BOMBARDIER and M/s. UTDC may be kept in view for obtaining expert advice and help while finalising the specific mode of rapid transit system in Delhi and other metropolitan cities in the country.

(b) The Canadian delegation visited India during January, 1988

(c) and (d), No, Sir.

Overdues of Cooperative Credit Structure

904. SHRI SHARAD DIGHE: Will the Minister of AGRICULTURE be pleased to state:

(a) the approximate level of overdues at the different levels of the co-operative credit structure during 1986-87 and 1987-88, Statewise;

(b) whether Government are contemplating measures to check the alarming rise of overdues in the co-operative credit structure; and

(c) if so, the details thereof?

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION IN THE MINISTRY OF AGRICULTURE (SHRI SHYAM LAL YADAV) (a) The available information for 1986-87 is given in the statement below. Figures for 1987-88 would be available after the cooperative year is over.

(b) and (c). The problem of overdues has been discussed with there State/Union Territory Governments from time to time They have been advised to take appropriate action to gear up administrative machinery to have special collection drive so as to improve recovery performance of cooperative credit institutions

STATEMENT

Position of Overdues During 1986-87

(Rs in lakhs)

Sl. No.	Name of the State/U.T.	State Cooperative Bank level	Central Cooperative Bank level	State Land Development Bank level	Primary Land Development Bank level
1	2	3	4	5	6
1.	Andhra Pradesh	8296	15133	9210.87	4581.50
2.	Assam	780	—	284.07	175.94
3.	Bihar	2843	1293	955.92	955.92
4.	Gujarat	2880	15527	1800.20	1800.20

1	2	3	4	5	6
5.	Haryana	45	17519	3226.26	5038.58
6.	Himachal Pradesh	206	127	66.18	8.60
7.	Jammu and Kashmir	303	1006	64.47	64.47
8.	Karnataka	775	11856	2761.03	2701.18
9.	Kerala	155	3753	1099.54	1406.73
10.	Madhya Pradesh	340	N.A.	2107.82	1811.19
11.	Maharashtra	I.A.	N.A.	5108.30	5108.30
12.	Manipur	35	N.A.	N.A.	N.A.
13.	Meghalaya	350	N.A.	N.A.	N.A.
14.	Nagaländ	139	N.A.	N.A.	N.A.
15.	Orissa	I.A.	7462	2031.53	892.46
16.	Rajasthan	342	12643	2485.52	2596.09
17.	Tamil Nadu	400	10039	2892.55	2260.78
18.	Tripura	222	N.A.	50.33	50.33
19.	Uttar Pradesh	N.A.	24903	4373.36	4373.36
20.	West Bengal	2465	4604	1778.49	1208.89
21.	Punjab	42	17694	395.57	1510.93
22.	Sikkim	N.A.	N.A.	—	—
<i>Union Territories</i>					
23.	Andaman and N. Islands	77	—	—	—
24.	Arunachal Pradesh	59	—	—	—
25.	Chandigarh	8	—	—	—
26.	Dadra & Nagar Haveli	—	—	—	—
27.	Delhi	252	—	—	—
28.	Goa, Daman & Diu	444	—	—	—
29.	Lakshdweep	—	—	—	—
30.	Mizoram	10	—	—	—
31.	Pondicherry	241	—	6.22	6.22

N.A. = Not Available.